I.A.C. PLANES

856. SARDAR RAM SrNGH : Will the Minister of TOURISM AMD CIVIL AVIATION be pleased to state :

(a) whether the aircraft of Indian Airlines are put 10 periodic test to check their air-worthiness, particularly the communication system;

(b) whether the Friendship plane which crashed near Khulna, Pakistan wa» also so tested, if so, when and with what results;

(c) whether it is a fact that according to aeronautical experts, the communication system of Indian Airlines aircraft need a thorough renovation; il so, whether Government have drawn up any scheme in this regard; and

^d) if the answer to part (c) above be in the affirmative, the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Madam.

(b) Yes, Madam. The aircraft was inspected before the renewal of the Certi ficate of Airworthiness on 17th December, ig68. The last 100-hour trip inspection was carried out on 17th April, 1969 and the last Transit 'B' (daily) inspection was done on the night ol 20/21st April 1969. The aircraft was certified as air worthy after these inspections.

(c) No, Madam. Government is not aware of any such opinion having been expressed by aeronautical experts.

(d) Does not arise.

857. *[Transferred to the 14th August,* 1969.]

A.R.C. RECOMMENDATIONS REGARDING SMALLER CABINETS

858. SHRI M. K. MOHTA : Will the Minister ol HOME AFFAIRS be pleased to state :

(a) whether a Conference ol Chief Ministers of the Union Territories was held in New Delhi recently to consider the recommendation of ARC regarding smaller cabinets ;

(b) if so, whether any other matters were discussed at the conference; and

(c) the conclusions arrived at the conference :"

THE MINISTER OF STATE IN THE MINISTRY Ol- HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) Yes Madam. The Chief Ministers of the Union Territories considered all the recommendations made by the A. R. C. including the one relating to smaller Cabinets. The general consensus was that the recommendation relating to smaller Cabinets was not feasible. Government have not yet taken any decision on A.R.C.'s recommendations which are being examined.

PROBE AGAINST THE CHIEF MINISTER OF HARYANA

859. SHRI CHITTA BASU : Will the Minister of HCME AFFAIRS be pleased to tate :

(a) whether it is a fact that a memorandum has been submitted to the acting President demanding a probe by a Commission into the various allegations made against the Chief Minister of Haryar.a;

(b) if so, the nature of the charges made against the Chief Ministei ; and

(c) the actions taken thereon by Government.[1]'

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) A memorandum was submitted to the President by Shri B. D. Sharma M. P., and certain members ol the Haryana Vidhan Sabha demanding the appointment of a Commission of Enquiry into alleged acts of misconduct, abuse of power etc., by Shri Bansi Lai, Cheif Minister, Haryana.

(c) The memorandum has been forwarded to the Chief Minister, Haryana for comments.

बिहार में पर्यटन केन्द्रों को देखने के लिये जाने वाले पर्यटकों के लिये सुविधाएं

860. श्री जगदम्बी प्रसाद यादव :
श्री मान सिंह वर्मा :

क्या पर्यटन तथा नागर विमानन मंत्री यह बताने की कृपा करेंगे कि जो पर्यटक बिहार राज्य में नालन्दा, राजगीर, बोध, गया, बैशाली रांची-धुवा, लौहनगर जमशेदपुर, दामोदर घाटी योजना, बरौनी तेल शोधक कारखाना, एव पूर्णियां में कृषि क्रान्ति देखने के लिये जाते हैं उनके लिये परिवहन तथा अन्य सुविधाओं का उचित प्रबन्ध करने के लिये भारत सरकार ने क्या ठोस कदम उठाये हैं ?